

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**The February, 2016**

No. 42 A: The Judicial officers named in Column No. 02 are transferred and/or posted as Registrars/ Judges In-charge, Civil Courts (in addition to other assignments), at the places mentioned against their respective names in Column no. 3 of the table below, to do the administrative duties in those Judgeships :-

Sl No.	Name of the officer with designation and present place of posting <sup>a</sup>	Station where duties are to be performed
01.	02	
1.	Sri Sanjeev Jha, SDJM-cum-Judge Incharge, Bermo at Tenughat [UOT to Hazaribagh]	Hazaribagh
2.	Sri Daya Ram, Civil Judge (Junior Division), Dhanbad [UOT to Jamshedpur]	Jamshedpur
3.	Sri Sanjay Singh Yadav, SDJM, Giridih [UOT to Pakur]	Pakur
4.	Sri Rakesh Kumar, SDJM-cum-Judge Incharge, Hazaribagh [UOT to Bermo at Tenughat]	Bermo at Tenughat
5.	Sri Chaudhary Ahsan Moiz, SDJM, Jamtara [UOT to Lohardaga]	Lohardaga
6.	Sri Koushik Mishra, SDJM, Latehar [UOT to Gumla]	Gumla
7.	Sri Soumendranath Sikdar, SDJM, Lohardaga [UOT to Sahebganj]	Sahebganj

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_ /Apptt

Dated Ranchi the February, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/ Anil Kumar Choudhary  
Registrar General

Memo No. 1385 /Apptt.

Dated Ranchi the February, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doria, Ranchi / the O/o Registrar General/ the Registrar (Vigilance)/ the Registrar (Administration) / the Registrar (Establishment) / Secretary to Hon'ble the Chief Justice/ I/c NIC Cell .....of High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges for information and communication to the Officers concerned).

( ) - For PDJs

Sd/ Anil Kumar Choudhary  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**The 8<sup>th</sup> February, 2016**

No. 43 A: The Judicial Magistrates 1<sup>st</sup> Class named in Column no. 02 are designated/posted as Sub-Divisional Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as Sub-divisional Judicial Magistrates, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No	Name of the officer with designation and present place of posting	(a) Station transferred/posted to (b) Name of the Judgeship (c) Name of the Sub-division	Remarks
1.	2.	3.	4.
01.	Sri Mukulesh Chandra Narain, JM-cum-Judge Incharge-cum-PM, JJ Board, Pakur	(a) Pakur (b) Pakur (c) Pakur	On transfer of Sri Durgesh Chandra Awasthi
02.	Md. Asif Equbal, JM-cum-Addl. Civil Judge (Junior Division)-cum-PM, JJ Board, Giridih	(a) Giridih (b) Giridih (c) Giridih	On transfer of Sri Sanjay Singh Yadav

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

**Memo No. \_\_\_\_\_ /Apptt**

**Dated Ranchi the \_\_\_\_\_ February, 2016**

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

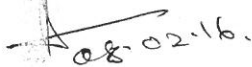
Sd/- Anil Kumar Choudhary  
Registrar General

**Memo No. 1387 /Apptt**

**Dated Ranchi the 8<sup>th</sup> February, 2016**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) /c/ the Registrar (Establishment) / Secretary to Hon'ble the Chief Justice / /c/ P.S. to the Hon'ble the Chief Justice / /c/ NIC Cell .....of High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Pakur & Giridih/ the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned to join their new assignment on or before 1<sup>st</sup> April, 2016)

( ) – For concerned PDJs

  
Registrar General

**HIGH COURT OF JHARKHAND**  
**NOTIFICATION**  
**THE February, 2016**

No. 44 A: Sri Shankar Kumar Maharaj, Civil Judge (Junior Division)-cum-Judge Incharge, Lohardaga (under order of transfer to Giridih) is designated as Additional Civil Judge (Junior Division), Giridih in addition to other assignment.

The Principal District and Sessions Judge, Giridih is hereby directed to ensure the transfer of Civil Cases to this Court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

**Memo No. \_\_\_\_\_/Apptt**

**Dated Ranchi the February, 2016**

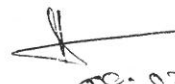
Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

**Memo No. 1389 /Apptt.**

**Dated Ranchi the 8<sup>th</sup> February, 2016**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) I/c/ the Registrar (Establishment) / Secretary to Hon'ble the Chief Justice/ I/c P.P.S. to the Hon'ble the Chief Justice / I/c NIC Cell ..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Lohardaga & Giridih for information and communication

  
08.02.16  
Registrar General